

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5197/2013

(From the judgement and order dated 04/03/2013 in CR.PC No.2007/1982, of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAJESHWAR

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for bail and office report)

Date: 14/03/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. Dharm Singh, Adv.
 Mr. Anurag Tomar, Adv.
 For Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. Ameet Singh, Adv.
 Ms. Alka Sinha, Adv.
 Mr. Anuvrat Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated by Advocate-on-Record for the
petitioner seeking adjournment for filing the rejoinder affidavit,
matter is adjourned for a week.

	(Sanjay Kumar)	Court Master	(Sneh Lata Sharma)	
			Court Master	